

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-24/2003/11335 /A**

From :- Smti. Jayashree Bora,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr. Manash Baruah,  
Special Judge, Assam  
Guwahati.

Dated Guwahati the 27<sup>th</sup> November, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. Spl./8064/2024, dtd. 25.11.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.12.2024 and 27.12.2024, along with station leave permission, from the morning of 25.12.2024 till the morning of 30.12.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-24/2003/11336 /A, dated 27.11.2024**

Copy to:

✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Guise*